

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "बी", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "B", CHANDIGARH

HEARING THROUGH: PHYSICAL MODE

श्री विक्रम सिंह यादव, लेखा सदस्य एवं श्री परेश म. जोशी, न्यायिक सदस्य
BEFORE: SHRI. VIKRAM SINGH YADAV, AM & SHRI. PARESH M. JOSHI, JM

आयकर अपील सं. / ITA NO. 135/Chd/2024
निर्धारण वर्ष / Assessment Year : 2021-22

Seth Industrial Corporation 80-A, Industrial Estate, Ludhiana	बनाम	The DCIT Central Circle-III, Ludhiana
स्थायी लेखा सं. / PAN NO: AAKFS2622J		
अपीलार्थी/ Appellant		प्रत्यर्थी/ Respondent

निर्धारित की ओर से/ Assessee by : Shri Tej Mohan Singh, Advocate

राजस्व की ओर से/ Revenue by : Smt. Kusum Banasal, CIT, DR

सुनवाई की तारीख/ Date of Hearing : 05/09/2024

उद्घोषणा की तारीख/ Date of Pronouncement : 13/09/2024

आदेश/ Order

PER PARESH M. JOSHI, J.M. :

This is an appeal filed by the Assessee against the order of the Ld. CIT(A)-5, Ludhiana dt. 19/12/2023.

2. During the course of hearing the Ld. Counsel for the Assessee submitted a withdrawal application for withdrawing the appeal, contents of which read as under:

In the matter of ITA No. 135/Chandi/2024 relating to the assessment year 2021-22 fixed for hearing tomorrow the 5th of September, 2024.

Application for withdrawal of Appeal.

Respectfully showeth as under:

The above appeal stands fixed for hearing tomorrow the 5th of September, 2024. But the appeal for the same assessment year arising from the same order of Commissioner of Income Tax (Appeals) ITA No. 115 Chandi 2024 was listed for hearing on 3rd of September, 2024 which is identical to the appeal listed for 5th of September, 2024 which stands adjourned to 7th of November, 2024.

As such, assessee is not interested in pursuing the appeal ITA No.135/Chandi/2024 and has instructed the undersigned to withdraw the same.

It is prayed that permission be granted to withdraw the appeal.

3. Ld. DR did not object if the appeal of the assessee is dismissed as withdrawn.

4. In view of the above, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 13/09/2024

Sd/-
विक्रम सिंह यादव
(VIKRAM SINGH YADAV)
लेखा सदस्य/ ACCOUNTANT MEMBER

Sd/-
परेश म. जोशी
(PARESH M. JOSHI)
न्यायिक सदस्य / JUDICIAL MEMBER

AG

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar